



क्षेत्रीय कार्यालय-उ०प्र० प्रदूषण नियंत्रण बोर्ड, गाजियाबाद
Regional Office, U.P. Pollution Control Board, Ghaziabad

संदर्भ संख्या : 3870 /NGT OA 125/19/2019

दिनांक 12/10/2019

To,

The Registrar,
The National Green Tribunal,
Principal Bench,
New Delhi
E-mail- judicial-ngt@gov.in & ngt.filling@gmail.com

**Sub: Supplementary Report in Compliance of order passed in O.A. 125/2019
Vikas Singh Vs Uttar Pradesh Pollution Control Board and Ors. on
30.07.2019.**

Sir,

With reference to the above subject mentioned above, this is to inform you that in Supplementary report in compliance of order passed in O.A. 125/2019 Vikas Singh Vs Uttar Pradesh Pollution Control Board and Ors. on 30.07.2019, the compliance report is submitted for kind perusal and necessary action please.

Yours Sincerely

Subit S
Regional Officer

Copy to:

- 1- Member Secretary, U.P. Pollution Control Board, Lucknow for information.
- 2- Shri Pradeep Misra, Advocate, Hon'ble Supreme Court/NGT, New Delhi for perusal and necessary action please.
- 3- Chief Law Officer, U.P. Pollution Control Board, Lucknow for information.
- 4- Chief Environmental Officer, Circle-1, U.P. Pollution Control Board, Lucknow for information.

Regional Officer

क्षेत्रीय कार्यालय : आई०एन०एस०-२, सेक्टर-१६, वसुन्धरा, गाजियाबाद-२०१०१२ फोन-०१२०-४१६०१०८
मुख्यालय : TC-12V, विभूति खण्ड, गोमती नगर, लखनऊ २२६०१०
Website- www.uppcb.com, e-mail : roghaziabad@uppcb.com

Supplementary Report in Compliance of order passed in O.A. 125/2019 Vikas Singh Vs Uttar Pradesh Pollution Control Board and Ors. on 30.07.2019.

The matter is regarding closing down the brick kilns operating in violation of the Uttar Pradesh Brick Kiln (Siting Criteria for establishment) Rules, 2012. In compliance of Hon'ble Tribunal's order dated 24.01.2019, the factual and action taken report has been filed by Board. However, Hon'ble Tribunal its order dated 30.07.2019 has made following observations:

"....The report furnished by the UPPCB shows that inspection was carried out and action has been taken for the brick kilns not having consent to operate or violating the siting or other criteria but the report does not show the air quality level and the capacity of area to sustain the activity of brick kilns, without exceeding the air quality norms.

Let a further report be now filed by the joint Committee on the above aspect. The UPPCB may also furnish an action taken report based on the findings of the joint Committee in the report before the next date by email at judicial-ngt@gov.in....."

In compliance of above orders, it is humbly submitted that brick kilns operate seasonally and all kilns in the region are presently closed due to off-season. As recommended by the joint Committee, only kilns which are complying with siting criteria, CPCB guidelines, EPCA directions and having a valid consent to operate from Board shall be allowed to operate in forthcoming season and strong vigil shall be ensured for same.

With regards to air quality of the region, presently on Continuous Ambient Air Quality Monitoring Station (CAAQMS) is operational in Hapur at New Collectorate Building, Hapur, same is linked with CPCB server. Besides this manual monitoring is also done at two locations, M/s Jindal Pipe Ltd., Jindal Nagar, Hapur and 771, Shri Nagar Colony, Park Lane, Railway Road, Hapur. Air quality data from all these locations are available on Board's website. Ambient Air Quality Data monitored between November

2018 till August 2019 is annexed with the report as *Annexure I*. The data is comparable to air quality data of NCR region.

As far as study to carry out the capacity of area to sustain the activity of brick kilns, without exceeding the air quality norms is concerned, Member Secretary, Uttar Pradesh Pollution Control Board vide his letter dated 30.09.2019 has requested Director, IIT-Roorkee, Roorkee, Vice Chancellor, Jamia Milia Islamia, New Delhi and Director, IIT-Delhi to send proposals for conducting detailed study on above mentioned points for District Hapur, copies of the letter is annexed as *Annexure II* of the report. It is humbly submitted that the process of awarding the project to conduct a study regarding air quality level and the capacity of the area to sustain the activity of brick kilns without exceeding the air quality norms in district Hapur shall be expedited once the proposals are received from above mentioned institutes.

The supplementary report in the matter is being submitted for your kind perusal and necessary action please.

Regional Officer

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Ranjit Singh
(Ranjit Singh)

Junior Engineer
U.P. Pollution Control Board,
Ghaziabad

**क्षेत्रीय कार्यालय
उ०प्र० प्रदूषण नियंत्रण बोर्ड,
गाजियाबाद।**

ANNEXURE-1

02 मैन्यूअल एम्बिएन्ट एयर क्वालिटी मॉनीटरिंग Jindal Pipe Ltd, 22nd Milestone, Delhi-Hapur Road, Jindal Nagar & Sri Nagar Colony, Park Lane, Railway Road, Hapur के आंकड़े निम्नवत है:-

S. No.	Month	Jindal Pipe Ltd, 22 nd Milestone, Delhi-Hapur Road, Jindal Nagar (U.P)				Sri Nagar Colony, Park Lane, Railway Road, Hapur (U.P)			
		SO ₂ (µg/m ³)	NO ₂ (µg/m ³)	PM10 (µg/m ³)	PM2.5 (µg/m ³)	SO ₂ (µg/m ³)	NO ₂ (µg/m ³)	PM10 (µg/m ³)	PM2.5 (µg/m ³)
1.	Nov 2018	22.87	36.32	418.33	229.46	16.72	28.05	369.84	145.35
2.	Dec 2018	19.50	30.74	421.53	164.01	15.40	25.67	344.95	141.38
3.	Jan 2019	17.37	28.0	310.48	158.04	14.0	23.25	260.72	158.61
4.	Feb 2019	16.02	25.59	254.60	157.48	9.63	18.52	157.55	98.70
5.	March 2019	16.13	26.18	223.86	136.95	10.82	20.38	153.16	85.02
6.	April 2019	18.68	30.19	339.27	86.03	15.31	24.63	243.41	69.08
7.	May 2019	17.64	28.73	373.18	105.24	13.70	23.42	237.55	76.69
8.	June 2019	14.74	24.41	251.73	60.64	13.63	23.10	203.04	67.06
9.	July 2019	11.29	20.70	164.93	69.12	11.28	20.35	159.55	39.04
10.	August 2019	11.29	19.82	111.90	44.09	7.12	15.34	77.13	39.54



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं० 44/997
Ref. NO

/सी-1/NGT-59/2019

दिनांक
Date - 28-9-19

To,
Vice Chancellor,
Jamia Millia Islamia,
Jamia Nagar, Okhla,
New Delhi.
Email vc@jmi.ac.in, nazmaakhtar@gmail.com

Sub :- Assessment of Environment carrying capacity of Hapur Area to sustain the activity of Brick Kilns, without exceeding the air quality norms.

R/Sir,
Please refer the order dated 30-07-2019 in OA No. 125/2019 in the matter of Vikas Singh Vs U.P. Pollution Control Board and others passed by Hon'ble National Green Tribunal Principal Bench, New Delhi (copy attached), the executive portion of the order's are as under:-

".....The report furnished by the UPPCB shows that inspection was carried out and action has been taken for the brick kilns not having consent to operate or violating the siting or other criteria
but the report does not show the air quality level and the capacity of area to sustain the activity of brick kilns, without exceeding the air quality norms.

Let a further report be now filed by the joint Committee on the above aspect. The UPPCB may also furnish an action taken report based on the findings of the joint Committee in the report before the next date by email at judicial-ngt@gov.in.

List for further consideration on 15-10-2019"

You are requested to please send the proposal for conducting detailed study regarding air quality level and the capacity of area to sustain the activity of brick kilns without exceeding the air quality norms in district Hapur. The copy of compliance report submitted to Hon'ble NGT is attached herewith for your ready reference.

Yours faithfully

(Ashish Tiwari)
Member Secretary

Copy To:- Regional Officer, U.P. Pollution Control Board, Ghaziabad for information and necessary action.

Member Secretary



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं.
Ref. No

44/1998

सी-1/NGT-59/2019

दिनांक

Date

To,

Director,
IIT Delhi,
Hauz Khas,
New Delhi.
E-mail:director[at]admin.iitd.ac.in

Sub :- **Assessment of Environment carrying capacity of Hapur Area to sustain the activity of Brick Kilns, without exceeding the air quality norms.**

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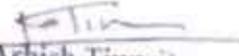
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(Ashish Tiwari)
Member Secretary

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Member Secretary



उत्तर प्रदेश प्रदूषण नियंत्रण बोर्ड
UTTAR PRADESH POLLUTION CONTROL BOARD

संदर्भ सं०
Ref. No

441999

/सी-1/NGT-59/2019

दिनांक

Date

30-9-19

To,

Director,
IIT Roorkee,
Roorkee,
Uttarakhand.
Email-director@iitr.ac.in

Sub :- Assessment of Environment carrying capacity of Hapur Area to sustain the activity of Brick Kilns, without exceeding the air quality norms.

R/Sir,

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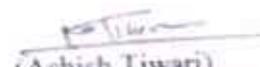
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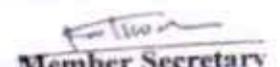
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Yours faithfully


(Ashish Tiwari)
Member Secretary

Copy To:- Regional Officer, U.P. Pollution Control Board, Ghaziabad for information and necessary action.


Member Secretary

टी.सी. - 12 वी, विभूति खण्ड, गौमती नगर,
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दूरभाष : 0522-2720828, 2720831
फैक्स : 0522-2720764, 2720676
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